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(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 17th day of *November, 2006*.

ORIGINAL APPLICATION NO. 1082 OF 2006

HON'BLE MR. P.K. CHATTERJI, MEMBER- A.

Praveen Kumar Tiwari, S/o Late Reoti Raman Tiwari,
R/o Vill & Post- Dahiyawn. Tehsil- Soraon,
Distt. Allahabad.Applicant.

VE R S U S

1. Union of India , through Chief Post Master General,
U.P., Lucknow.
2. Senior Superintendent of Post Offices,
Allahabad Prakhand, Allahabad.
4. Up Mandaliya Nirikshak Dakghar,
Uttari Up Mandal, Allahabad.

.....Respondents

Counsel for the Applicant: Sri Girish Singh
Counsel for the Respondents:

ORDER

The applicant's father was an employee with the respondents and he died while in service on 21.01.2005. The applicant made representation giving necessary records and details before the respondents for appointment on compassionate grounds. This O.A has been filed by the applicant because the respondents have so far not decided his representation for job on compassionate grounds although almost 2 years have passed since death of his father.

2. The counsel for the applicant has further submitted that 5 months have passed and still no decision has been taken on the

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representation . The counsel says that he will be satisfied if the respondents consider the applicant for job under compassionate quota and take a decision without further delay.

3. I, therefore, direct that the applicant will submit a fresh representation before the respondent No. 1 i.e. Chief Post Master General, U.P., Lucknow giving necessary documents. I also direct the respondent No. 1 to consider the representation so filed by the applicant during the next meeting of the Committee for consideration of the request for job on compassionate grounds, take action as admissible under the rules and intimate the applicant. No costs.

Anand

MEMBER- A.

/ Anand/